

3. Bunge and Co. Ltd., Calcutta (Branch)
4. Coca Cola Export Corporation, New Delhi (Branch)
5. Columbia Graphophone Company of India (Pvt.) Ltd., Calcutta (Rupee Company)
6. Consolidated Pneumatic Tool Co. Ltd., Bombay (Branch).
7. Eli Lilly and Company of India Inc., Bombay (Branch)
8. INGRA, New Delhi (Branch)
9. IBM World Trade Corporation New Delhi (Branch)
10. Kendall Farms Pvt. Ltd., Calcutta (Rupee Company)
11. Torrance and Sons Ltd., Madras (Branch)
12. Van Rees India B. V. Calcutta (Branch)
13. Weddel (India) Ltd., Calcutta (Rupee Company)

Remittances made by foreign Companies

1309. SHRI NRIPATI RANJAN CHOUDHURY:
 SHRI HARSH DEO MALAVIYA:
 SHRI NARASINGHA PRASAD NANDA:
 SHRI LAKSHMANA MAHAPATRO:
 SHRI S. KUMARAN:
 SHRI YOGENDRA SHARMA:

Will the Minister of FINANCE be pleased to state the amount of remittances made by foreign companies operating in India during the financial years 1975-76 and 1976-77 by way of (i) profits; (ii) dividends; (iii) royalties; (iv) technical know-how; and (v) interest)?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The Reserve Bank of India compiles

data relating to remittances by companies on various accounts as a part of compilation of balance of payments data. There is an unavoidable time lag in the compilation of statistics and latest information is available for the period 1975-76 (April-September) only. These are as under:

	(Rs. lakhs)
(i) Profits	708
(ii) Dividends	1260
(iii) Royalty	449
(iv) Technical know how	1275
(v) Interest payment by private sector	1369

Export of leather

1310. SHRI M. KADERSHAH: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what is the quantum of finished and raw leather exported during the last five years, year-wise;

(b) what are the reasons for shifting the priority of export from raw to finished leather; and

(c) what impact this change in policy is likely to make on the leather trade within the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) A statement is placed on the Table of the House.

(b) and (c). The reasons for shifting the priority of export from raw or semi-finished leather to finished leather are primarily to create added value within the country so as to augment foreign exchange earnings generate additional employment and modernise Indian tanning and leather goods industry. The favourable impact of this change is evident from the export of finished leather which had earned only Rs. 16.39 crores in 1973-74 and have realised about Rs. 105 crores in 1976-77.

Statement

(Value Rs. lakhs)

Unit of Qty.	1972-73		1973-74		1974-75		1975-76		1976-77	
	Qty.	Value	Qty.	Value	Qty.	Value	Qty.	Value	Qty.	Value
1. Hides & Skins* raw and fur skins Value	..	87	..	153	..	42	..	19	..	79
2. E.L. Tanned hides and skins M.kgs.	30.3	10110	18.2	8560	13.9	6105	16.1	7314	11.6	6433
3. Finished Leather "	13.9	1656	4.5	1639	5.4	3035	7.1	5495	12.8	10503
4. Chrome tanned "	28.7	5204	19.5	6298	11.6	4074	15.7	6127	13.0	7274

* Bovine hides and skins including Goat and Sheep skins in raw form are banned for export.